

agreement with Prof. Madhu Dandavate. But the line from Apta to Mangalore is 910 KM and the cost of the line from Roha to Mangalore will be about Rs. 700 crores. This line was in principle agreed to by the late Prime Minister Shrimati Indira Gandhi and it was started during that time and now we will try to complete it.

PROF. MADHU DANDAVATE : Construction of this line, in that case, will be the best tribute to Mrs. Indira Gandhi. Please complete it as early as possible.

SHRI BANSI LAL : We will press the Planning Commission to give more funds to this line.

PROF. MADHU DANDAVATE : The hon. Minister in the last part of the Question has said that :

“An Engineering-cum-Traffic Survey from Mangalore to Madgaon (325 KM) is already in progress, with priority being accorded to the section Mangalore-Udipi (50 KM).”

Is it a fact that the general survey for the entire West Coast Railway line right from Apta up to Mangalore has already been completed ?

SHRI BANSI LAL : It has already been completed.

PROF. MADHU DANDAVATE : The general survey is already completed. Only after that, a section was permitted to be constructed from Apta to Roha.

In view of this, instead of getting entangled in engineering-cum-traffic survey, will you straightaway go ahead with the completion of the work ? Will you take note of the famous proverb :

“Where there is a will, there is a railway. Where there is no will, there is only a survey” ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : Is the Professor speaking from his experience ?

SHRI BANSI LAL : I have taken note of that and, therefore, this was cleared.

PROF. MADHU DANDAVATE : Our hon. Minister for Railways is known for his thrust and dynamism. He does not get entangled in the bureaucratic formalities. That is our experience about him. This is not an empty compliment. This is a real compliment.

I would like the hon. Minister to take note of the fact that not only the three States concerned but even Tamilnadu, Kerala, Karnataka, Goa, Maharashtra, all these States and their Governments have unanimously recommended that this West Coast Railway should be undertaken.

Will the hon. Minister give due weightage to the respective recommendations of all these Governments ? Members belonging to all the parties in this House repeatedly pleaded with Mrs. Indira Gandhi that priority should be given to this.

Will the hon. Minister take note of this and complete this task ?

SHRI BANSI LAL : We will take note of that.

WRITTEN ANSWERS TO QUESTIONS

[English]

Jakhapura-Banspani Railway Line

*83. **SHRIMATI JAYANTI PATNAIK :** Will the Minister of RAILWAYS be pleased to state :

(a) whether Government had taken up the construction work of second and third Phases of Jakhapura-Banspani Railway line in Orissa in the Sixth Plan;

(b) if so, progress made in this regard; and

(c) if not, when the construction of second and third phases of the above rail link is expected to be taken up ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) No, Sir.

(b) Does not arise.

(c) A traffic-cum-final location survey for construction of the 2nd phase of Jakhpura-Banspani rail link, i.e. between Daitari and Keonjhar is in progress. The execution of the project will depend on the results of the survey, subject to its clearance by the Planning Commission and availability of resources. The third phase will be considered only after taking a decision on second phase of the project.

[Translation]

Norms for Opening of PHCs and Maternity and Child Welfare Centres in Seventh Plan

*84. SHRI HARISH RAWAT : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is a proposal to relax the present norms laid down for opening Primary Health Centres, and Maternity and Child Welfare Centres in hill areas in the country during the Seventh Five Year Plan ;

(b) if not, whether Government are aware that a large number of persons in hill areas in Uttar Pradesh are not still getting the necessary medical facility due to lesser number of such Primary Health Centres there on account of geographical factors ; and

(c) if so, the remedial steps being taken therefor ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : (a) to (c). The norms for the establishment of Primary Health Centres and sub-centres in hilly and tribal areas have already been relaxed. Primary Health Centres and sub-centres also cater to Maternal and Child Health Care. However, the number of Primary Health Centres required on the basis of the relaxed norms have not yet been established. It is proposed to establish all the Primary Health Centres on the basis of the relaxed norms during the 7th Five Year Plan. This will ensure availability of health services within the easy reach of the hilly population.

[English]

Retrenchment of Casual Workers in Eastern and South Eastern Railways

*85. SHRI SAIFUDDIN
CHOUDHARY :

SHRI NARAYAN CHOUBEY :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the casual employees in the Railways especially in the Eastern and South Eastern railways are being retrenched ;

(b) the policy and procedure adopted to appoint them ; and

(c) the number of casual workers retrenched and how the Government are going to redress their grievances ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) and (c). Casual labour are engaged on railway for work of seasonal, casual or intermittent nature as also for the execution of railway projects. They are engaged and discharged in accordance with the requirements of work arising from time to time. Thus engagement of such labour when work requires their engagement and their retrenchment when work is not available, is a continuous process.

In Malda Division of Eastern Railway one lot of 392 casual labour were engaged in the last quarter of 1984 for certain works. On review of the requirements of work they were discharged in the first week of Jan. '85. In the light of representations received in this connection and in the context of the working season, to speed up the tempo of work, instructions were given to Eastern Railway to re-engage the casual labour. The Railway has taken action accordingly. Further, on the N.F. Railway about 140 casual workers were engaged for certain works in the Malda area during the last quarter of 1984. They were discharged in the first week of Jan. '85. In this case also, they have been taken back by the N.F. Railway in view of the working season and